NOTICE

All concerned are hereby informed that w.e.f. 16th January, 2020

Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the 2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

 $\frac{2^{nd}\ FLOOR,\ M.T.N.L\ BUILDING,\ NEAR\ SCOPE\ COMPLEX,\ CGO\ COMPLEX,\ NEW\ DELHI}{DAILY\ CAUSE\ LIST\ DATED\ 20.01.2020\ (MONDAY)} \\ \underline{COURT\ III}_{10:30\ AM}$

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	

For Admission (After Notice)

2.	Comp. App. (AT)	K.L. Jute Products Pvt. Ltd.	Rohan Dewan	Abhijeet Sinha-R2
	(Ins) No. 277 of	Vs.		Brijesh Tamber-R3
	2019	Tirupati Jute Industries Ltd. & Ors.		Abhishek Anand-
				R4&5
				Abhinav Gupta-R6
				Shreya Sinha-R7
				Jayant Mehta-R8
				Amritesh Raj-
				R10&11
3.	Comp. App. (AT)	Takshvi TMT Mills Pvt. Ltd.	Gaurav Gupta	Anup Kumar
	(Ins) No. 372 of	Vs.		Misha-RP
	2019	Vijay Kumar V.Iyer& Ors.		Sumesh Dhawan
		RP of SPS Steel Rolling Mills Ltd.		
		With		

4.	Comp. App. (AT) (Ins) No. 390 &	Takshvi TMT Mills Pvt. Ltd. Vs.	Gaurav Gupta	Anup Kumar-R2 Misha-RP
	474 of 2019	Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. With		
5.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt. Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd. & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
6.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
7.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt. Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- R2
8.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. With	Mithun Shashank	
9.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
10.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
11.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	Rony John-R1
12.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap
13.	Comp. App (AT) (Ins) No. 02 of 2020	With Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	
14.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	
15.	Comp. App (AT) (Ins) No. 44 of 2020	Rajive Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	Vinod Kumar Kothari
16.	Comp. App. (AT) (Ins) No. 64 of 2020	Greatship (India) Ltd. Vs. Sudip Bhattachary	Mahesh Agarwal	

17. Comp. App. (AT) The M. Potter Vs. R.P. T		Aditya Chatterjee
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By Order

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Registrar